use it to refinance State Land Development Banks, State Co-operative Banks, Commercial Banks and Regional Rural Banks for lending to small farmers and others.

(d) The districts are yet to be selected by NABARD.

India's case for IDA at meeting of Indo-US Commission

5444. SHRI K. PRADHANI : SHRI B. L. SHAILESH :

Will the Minister of FINANCE be pleased to state :

(a) whether India made a strong case to the U.S. panel for International Development Assistance (IDA) or concessional funding on the basis of its recent trade liberalisation moves during the meeting of the Indo-U.S. Commission on Economics and Commercial Matters held during the last month;

(b) if so, the outcome thereof;

(c) the amount of International Development Assistance funding expected.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b) India has been stressing the need for increase IDA Assistance/more concessional funding by foreign donors at major international fora. Opportunity was taken to reiterate our position at the recent meeting of the Indo-US Economic and Commercial Sub-Commission. The U.S. side took note of India's requirement.

(c) The Eighth Replenishment of IDA (IDA-8) is to become effective from July 1987. Negotiations for IDA-8 have started in January 1986 with the first meeting of the representatives of major donor. countries in Parts. No decession on the size of IDA-8 or India's share in it is reported to have been taken in that meeting.

Opening of divisional office of National Insurance Company at Anantapur

5445. SHRI C. JANGA REDDY : Will the Minister of FINANCE be pleased to state ; (a) whether it is a fact that National Insurance Company, a subsidiary of General Insurance Company, has decided to open its Divisional Office at Anantapur, a backward district in Rayalaseema area of Andhra Pradesh;

(b) if so, when it is proposed to be opened; and

(c) whether the company has taken necessary steps in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c) "National" plans to open a Divisional Office at Anantapur during 1986 for which suitable premises are being located. As soon as they are finalised, the company would be in a position to open its Divisional Office there.

Subsidy on rice given to States

5446. SHRI C. JANGA REDDY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the amount of subsidy given on rice to each State for sale to ration card holders through fair price shops in 1983-84 and 1984-85;

(b) the quantity of rice procured from Andhra Pradesh to Central pool in 1983-84 and 1984-85;

(c) the quantity allowed to Andhra Pradesh on subsidised rates in 1983-84 and 1984-85; and

(d) the approximate yearly consumption of all ration card holders in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINIS-TRY OF FOOD AND CIVIL SUPPLIES (SHRI A.K. PANJA) (a) A Statement showing, state-wise/region-wise, the offtake of rice from the Central Pool for the Public Distribution System and the amount of consumer subsidy thereon during 1983-84 and 1984-85 is given below.

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(b) The Food Corporation of India